

HIGH COURT OF MANIPUR

AT IMPHAL

Annexure – I

PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2025

Type of Cases	Opening balance as on 01.01.2025	Institution of cases during the year 2025	Disposal of cases during the year 2025	Total Pendency as on 31.12.2025
Civil	3241	1469	1374	3336
Criminal	410	342	166	586
Total	3651	1811	1540	3922

Annexure – II

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2025

Type of Cases	Age wise pendency as on 31.12.2025				
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	Total Pendency as on 31.12.2025
Civil	855	1761	651	69	3336
Criminal	153	303	101	29	586
Total	1008	2064	752	98	3922

Annexure – III

PENDENCY POSITION OF MAIN CASES IN THE DISTRICT & SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2025

Type of Cases	Opening balance as on 01.01.2025	Institution of cases during the year 2025	Disposal of cases during the year 2025	Total Pendency as on 31.12.2025
Civil	4898	2195	2135	4958
Criminal	2717	1501	1077	3141
Total	7615	3696	3212	8099

Annexure – IV

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE DISTRICT & SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2025

Type of Cases	Age wise pendency as on 31.12.2025				
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	Total Pendency as on 31.12.2025
Civil	1312	2160	1132	354	4958
Criminal	1102	1190	678	171	3141
Total	2414	3350	1810	525	8099

P. Atting 15/01/26
SUPERINTENDENT: STATEMENT